

अपेक्षाओं के की जाती है। कोयले का आयात किए जाने का विकल्प भी अब उपलब्ध है।

Enemy Property in Murshidabad

2733. SHRI JOYANTA ROY: Will the Minister of COMMERCE be pleased to state:

(a) the detailed list of the enemy properties in the district of Murshidabad; and

(b) the custodian of these enemy properties?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH): (a) The information is being obtained and will be laid on the table of the House.

(b) The custodian of these enemy properties is the Custodian of Enemy Property for India, Mumbai.

Import of Edible Oil

2734. SHRIMATI JAYAPRADA NAHATA: Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether fall in groundnut output and the stagnant mustered yield are likely to push up India's edible oil import in the current year;

(b) the total import of edible oil made during 1995-96;

(c) to what extent import was more in comparison to 1994-95; and

(d) the exact edible oil to be imported during 1996-97?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV): (a) As per the available trends of production, the total production of edible oilseeds during 1995-96 oil year is likely to be higher than that of last year. At present import of selected edible oils is allowed under OGL. The

quantity of imports is determined by the demand and supply gap at any given time.

(b) and (c) The Government imported 2.02 lakh MT of RBD Palmolein for the Public Distribution System (PDS) during 1995-96 as compared to 1.07 lakh MT in 1994-95.

(d) The STC has been authorised to import 1.46 lakh MT of RBD Palmolein for the PDS during April-October, 1996.

Schemes for Weaker Sections in Karnataka

2735. SHRI JANARDHANA POOJARY: Will the Minister of WELFARE be pleased to state:

(a) the details of the schemes for weaker sections started in Karnataka during the last year and so far in current year;

(b) the funds allocated by the Centre for these schemes;

(c) whether the funds are adequate to meet the needs; and

(d) if not whether Government propose to increase the funds?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA): (a) The Ministry of Welfare has not started/introduced any new scheme during the last and the current years for the welfare of weaker sections in Karnataka.

(b) to (d) Does not arise.

Request of Andhra Pradesh Government to release Sugar Under Free Sale Quota

2736. DR. MOHAN BABU: Will the Minister of FOOD be pleased to state:

(a) whether Andhra Pradesh Government have requested for release of 20,000 tonnes of sugar from different units of Nizam Sugars Limited (State owned company), as a special case, under free sale quota;